

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
(IB)-217(PB)/2021

IN THE MATTER OF:

Bank of India

.... Petitioner

v.

Shri Ashok Goel

.... Respondent

Order U/s. 95 of IBC

Order delivered on 22.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP

: Adv. Abhishek Anand, Adv. Karan Kohli, Adv.
Palak Kalra,

For the Respondent/PG :

ORDER

IA-4952/2021, IA-466/2024

At request and by consent, list the matter on **14.05.2024**.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

22.04.2024
Lalit